

National Company Law Tribunal

Allahabad Bench

CP NO. 39/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE COMPANY: Shree B. G. Ayurved Bhavan Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 252(3) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit Kr Singh	PCS	Petitioner	Ankit
2.	Krishna Dev Vyas	Adv.	ROC	

CP No. 39/ALD/2017

Sh. Ankit Kumar Singh proxy for the petitioner Advocate Shri Navin Pandey. He seeks time for argument, as the original counsel could not arrived due to late running of Train.

The Central Govt. Standing Counsel Sh. Krishna Dev Vyas informs that he is not receipt of a copy of the present petition. Although, the same is served upon to the office of ROC, Kanpur. Therefore, the petitioner through counsel is advised to provide a spare copy to the present petition along with enclosures to the Central Govt. Standing Counsel as well as to the office of the OL, so as to enable them to file representation/ affidavit, if necessary on behalf of R.D and to file a report of the ROC. Such spare copy to be provided within a week.

The matter to be listed on 20<sup>th</sup> February, 2018.

Date: 18/01/2018

Typed by  
Jyoti  
(Stenographer)

Sd—  
H.P. Chaturvedi,  
Member(Judicial)